

(33)

Declaration of Assets and LiabilitiesYear 202550 (Est.)  
9/25/25I, SUNIL KUMAR son/daughter/wife of LATE SURESH PASWANIaged 45 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIA  
service and presently working as ASSISTANT SECTION OFFICERgive herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:**A. Details of movable assets**(Assets in joint name indicating the extent of joint ownership will also have to be  
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	226168.8/- SBI - SAVING 12760/- CANARA BANK - SAVING Co-operative Banking Society, PUNE	8217/- NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 515905510 1531/- ONLY	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	(i) BRODER-7060 TVS-VICTOR (ii) BROLDJ-1452 ALTO-800	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	12gm-gold 72-gm-gold 97380/- 568050/- 150gm-silver 16200/-	20gm-gold 10gm-gold 162300/- 50gm-silver 5480/-	10gm-gold 201d 81150/- 50gm-silver 5480/-	10gm-gold 81150/- 50gm-silver 5480/-	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sunil Kumar



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	KHATA-NH. 93, 94 Plot NH. 71, 116 148,563,690, (undivided) 1178	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1361 Saff Plot NH. 432 Touzi NH. 5570 Khatu NH. - 183 Thano NH. 161		Maniza. Kothapur Survey Thano - Phulwarisharif Value about - 5000,000 Lacs	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI, PATNA	487593/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Sunil Kumar



	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	83919/- Assessment year - 2024-25 Period - 2023-24 PAN No. - ASJPK6558L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA - 1298

Gender :- M (M/F)

Date of Birth :- 3 0 0 1 1 9 8 0 (DD/MM/YYYY)

Class/Group :- B (NG) (A/B/C)

Cadre :- ADMINISTRATIVE CADRE  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sunil Kumar

Name of Employee: SUNIL KUMAR TI

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Place: PATNA

Date: 25-02-2025

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sunil Kumar  
2